

14-32 hrs.

[SHRI P.M. SAYEED *in the Chair*]

Matters Under Rule 377

(i) **Need to provide financial assistance to the people affected by water logging in areas covered by Indira Gandhi Canal, Rajasthan**

[*Translation*]

SHRI BIRBAL (Ganganagar): Mr. Speaker, Sir, due to water logging caused in the area encompassed by the Indira Canal and the First Head of Ghaggar flood control project at Mastawali and Suratgarh Head (Rajasthan), the land remains continuously submerged in water. The water logging has been there continuously for the past 5-6 years. Due to this water logging the residential areas of the villages remain submerged in water. As a result, many residential houses have collapsed and crops cannot be raised in agricultural land. As a consequence, pucca water courses built in the area, have also been destroyed. The source of livelihood of the people, i.e., the agricultural production has been completely shattered. Negligible financial assistance has been provided to only few people by the Government.

Therefore, I strongly urge upon the Government of India that rehabilitation grant may be provided as compensation to those people of the above area, whose houses and pucca watercourses have been destroyed due to water logging and the agricultural land which has been rendered unsuitable for agricultural production should be made cultivable by employing modern equipments for this purposes. Various recoveries including loans advanced by Government and banks to owners of these lands should be stopped immediately.

(ii) **Need to give clearance to the Vijaya Nagar Steel Project in Karnataka**

[*English*]

SHRI C. P. MUDALA GIRIYAPPA (Chitradurga) The Government of

Karnataka has chosen Essar Gujarat as the joint sector partner for the Vijaya Nagar steel project. This decision of the State Government brings to a close yet another chapter on the saga of the Vijayanagar Steel.

Karnataka State Industrial and Investment Corporation Limited (KSIIDC) will naturally be the dominant partner with 26% share holding. Essar contributing 25%. The rest will be raised partly by way of loan from financial institution and partly from the public.

The long cherished dream of the people of Karnataka is becoming a reality. I urge upon the hon. Minister of Steel and Mines to give clearance to this project immediately.

(iii) **Need to set up a Super Thermal Power Station at Hirma near Jharsuguda in Ib Valley**

SHRI SRIBALLAB PANIGRAHI (Deogarh): Power shortage affects our daily life. It adversely affects our industrial growth and economy as well. As power holds key to progress and prosperity of the nation, we have to make all endeavours to attain self-sufficiency in power as early as possible. As such, power generation deserves to be given top priority in Eighth Plan now under formulation.

The recommendations of the Site Selection Committee constituted in March, 1988 for identifying sites for large thermal power stations should be accepted and necessary follow up action taken immediately. The proposal for setting up a Super Thermal Power Station at Hirma near Jharsuguda in Ib Valley of Orissa should be expedited keeping in view the power crisis and overall backwardness of the State of Orissa.

(iv) **Need to upgrade Hyderabad as a 'Metropolitan City' and provide necessary funds for the purpose**

SHRI DATTATRAYA BANDARU (Secunderabad): Hyderabad city

is the capital of Andhra Pradesh, which is very old and traditional one. It is known for hospitality. Now this city is celebrating its 400th anniversary. Due to increasing population nearing to 40 lakhs, the minimum development facilities have not been provided for want of funds. The people of Hyderabad are facing severe water shortage, drainage, traffic, pollution problems on this suspicious occasion. I appeal to the Union Government to upgrade Hyderabad Corporation into a "Metropolitan City." For this development Rs. 1000 crores should be provided for the slum clearance programme and circular Railway line.

MR. CHAIRMAN: Mr. Dattaraya, whatever is approved by the Speaker will go on record.

(v) Need to include Agra into National Capital Region and to declare it as an international tourist city

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra): Mr. Speaker, Sir, in Agra environmental pollution is caused by flaring of surplus gas by Mathura Refinery and by numerous vehicles that pass through different National Highways passing through Agra and by various types of smokes caused by burning of cowdung cakes, wood and coal etc. But the Central Government had put a ban on setting up of foundries and other industries since 1983 in the name of pollution control instead of making an alternative arrangement to check pollution, whereas foundries and other industries are prepared to instal pollution control equipments for checking the pollution. There is no proposal for setting up of any major industry in public or private sector in Agra. Owing to this, the youths of Agra are facing the problem of acute unemployment.

Agra has become international tourist centre due to Taj Mahal and

other historical places. Mostly tourists coming from abroad as well as domestic tourists visit Agra in large numbers. But it is not adequately linked with different metropolitan cities by rail and air. There is no air transport facility available for the purpose of exporting the products of small scale industries from Agra. Even the telephone service is in a very bad condition.

Agra is situated near Delhi. Agra can help decongest Delhi's population provided it is included in the National Capital Region.

Therefore, I request the Central Government to include Agra in the National Capital Region and declare it as an International Tourist City and make all round development of Agra accordingly.

(vi) Need to declare Jajpur in Orissa as a place of tourist importance

[English]

SHRI ANADI CHARAN DAS (Jajpur): Jajpur is an ancient town in Orissa. It is famous for Baitarani tirth. Besides Daswahmedh Ghat, Parah, Biraja temple, thousands of Shiv Temples are located in that town. Every year thousands of people go there to offer *pind* in river Baitarani which is situated beside the town. Despite all these, Jajpur town has not been formally declared as a place of national tourists importance. Therefore, I request that this old town Jajpur be declared as place of tourists importance without any further delay. Also steps should immediately be taken for the proper conservation and renovation of the ancient monuments located there.

(vii) Need to provide financial assistance to the Government of West Bengal to face the grave situation caused by gastroenteritis.

SHRI PALAS BARMAN (Balurghat): I would like to bring to your